

ITEM NO.801
(MENTIONING)

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA NO. 65965 & 65967 OF 2025 (SUSPENSION OF SENTENCE) IN AR
1916/2024 ARE TO BE LISTED)

Date : 20-03-2025 This appeal was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. R.C.Mishra, Sr. Adv.
Mr. Alok Kumar Dwivedi, Adv.
Mr. Mahendra Kumar, Adv.
Ms. Rohini Wagh, Adv.
Mr. Rajnish Kumar Jha, AOR

For Respondent(s) : Mr. Garvesh Kabra, AOR
Mr. Vibhav Mishra, AOR

UPON being mentioned, the Court made the following
O R D E R

List on 21.03.2025.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)